

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:430  
ANSWERED ON:26.04.2010  
QUALITY OF ROADS CONSTRUCTED UNDER PMGSY  
Mandal Shri Mangani Lal

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has set up the National Rural Road Development Agency (NRRDA) for testing and monitoring of the quality of roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the details thereof;
- (c) whether the Government has fixed any set norms/standards for roads to be constructed under PMGSY;
- (d) if so, the details thereof;
- (e) whether the roads are not being constructed as per the set standards despite setting up of the NRRDA;
- (f) if so, the facts and the reasons therefore alongwith the action proposed to be taken by the Government to ensure the construction of these roads as per the set standards;
- (g) whether no action has so far been taken on the complaints of irregularities committed in construction of roads under PMGSY in various States including Bihar; and
- (h) if so, the reaction of the Union Government in this regard?

**Answer**

MINISTER OF RURAL DEVELOPMENT(DR. C. P. JOSHI)

(a)to (h): A statement is laid on the Table of the House.

Statement referred to in the reply to part (a) to (h) of the Lok Sabha Starred Question No. 430 due for reply on 26.04.2010.

(a)&(b) The National Rural Roads Development Agency (NRRDA) has been set up by the Ministry to provide technical support to the programme i.e. Pradhan Mantri Gram Sadak Yojana (PMGSY).

(c) & (d) As per PMGSY Programme Guidelines, rural roads constructed under PMGSY should meet technical specifications and geometric design standards given in Rural Road Manual and Hill Road Manual of Indian Roads Congress.

(e) & (f) Rural roads under PMGSY are generally constructed as per set standards. To ensure high level of quality in works, there is a provision for 3-tier Quality Control Mechanism in PMGSY Programme Guidelines. The first two tiers of the Quality Control Structure are overseen by the State Quality Coordinators, appointed by the State Governments. The first tier of quality control mechanism is in-house quality control at the level of executing agencies. The second tier provides for quality monitoring by State Governments through independent State Quality Monitors (SQMs). The third tier of this arrangement consists of quality monitoring of works through random inspection by independent National Quality Monitors (NQMs). During the period January, 2007 to December, 2009, 90% of completed works were found `Satisfactory` out of 2,542 inspections carried out by NQMs and 82% of ongoing works were found `Satisfactory` out of 11,453 inspections carried out by NQMs.

(g) & (h) During the year 2009-10, majority of complaints were sent to States for enquiry and appropriate action. Besides, NQMs were deputed for enquiry into a number of cases.